

as on 15th January, 2018; of these, 14.16 crore households (78.24%) have been electrified and remaining 3.93 crore un-electrified households (21.76%) are yet to be electrified.

The Detailed Project Reports (DPRs) for coverage of balance un-electrified households under Saubhagya is uploaded by the States on online portal. So far, Government of Madhya Pradesh and Chhattisgarh have submitted 151 DPRs (77 rural grid + 27 rural off- grid+ 47 urban) on the online portal. Sanctions under Saubhagya are made against techno- economic appraisals and approvals of DPRs received, and disbursements made in a phased manner against completion of various activities and achievement of milestones as per scheme guidelines. So far, no funds have been disbursed under Saubhagya.

Electrification of villages households

472. SHRI MANISH GUPTA: Will the Minister of POWER be pleased to state:

(a) the number of households that have been electrified, so far, in the country with total households in each State, State-wise;

(b) the average proportion of villages that have received electricity out of the total number of villages in each State, State-wise; and

(c) the average number of hours for which the aforementioned households receive electricity, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) As reported by the States, there are total 18.10 crore rural households in the country as on 15th January, 2018; of these 14.16 crore households have been electrified and 3.93 crore households are un-electrified. The State-wise details are given in Statement-I (*See below*).

(b) As per census 2011, there are 5.97 lakh inhabited villages in the country; of these, 5.95 lakh villages have been electrified as on 31.12.2017. State-wise details are given in Statement-II (*See below*).

(c) State-wise average number of hours power supply provided to rural areas is given in Statement-III.

Statement-I*State-wise details of rural households electrification*

(As on 15.01.2018)

Sl. No.	State	Total no. Of rural Households	Total no. Of Households Electrified	Balance no. Of Un-electrified Households
1	2	3	4	5
1.	Andhra Pradesh	11,307,804	11,307,791	13
2.	Arunachal Pradesh	230,818	149,690	81,128
3.	Assam	5,195,259	2,793,648	2,401,611
4.	Bihar	12,786,812	7,043,547	5,743,265
5.	Chhattisgarh	4,929,495	4,304,608	624,887
6.	Goa	128,208	128,208	-
7.	Gujarat	6,673,460	6,673,222	238
8.	Haryana	3,424,992	2,746,313	678,679
9.	Himachal Pradesh	1,470,529	1,457,804	12,725
10.	Jammu and Kashmir	1,273,430	1,007,155	266,275
11.	Jharkhand	5,486,513	2,476,450	3,010,063
12.	Karnataka	9,363,675	8,696,768	666,907
13.	Kerala	7,104,123	7,104,020	103
14.	Madhya Pradesh	11,485,955	7,171,852	4,314,103
15.	Maharashtra	13,947,231	13,606,525	340,706
16.	Manipur	375,335	273,111	102,224
17.	Meghalaya	463,022	323,755	139,267
18.	Mizoram	110,386	99,430	10,956
19.	Nagaland	204,989	99,940	105,049
20.	Odisha	8,501,882	5,283,111	3,218,771
21.	Puducherry	95,046	94,704	342
22.	Punjab	3,689,273	3,689,273	-

1	2	3	4	5
23.	Rajasthan	9,150,183	7,149,395	2,000,788
24.	Sikkim	37,281	31,653	5,628
25.	Tamil Nadu	10,285,848	10,285,848	-
26.	Telangana	5,963,923	5,580,243	383,680
27.	Tripura	731,398	526,104	205,294
28.	Uttar Pradesh	30,245,532	15,650,456	14,595,076
29.	Uttarakhand	1,732,666	1,547,585	185,081
30.	West Bengal	14,659,597	14,363,132	296,465
TOTAL		181,054,665	141,665,341	39,389,324

Statement-II*Status of village electrification as per census 2011*

Sl. No.	Name of States/UTs	Total No. of inhabited villages as per census 2011	Total No. of villages electrified (as on 31.12.2017)
1	2	3	4
1.	Andhra Pradesh	26,286	26,286
2.	Arunachal Pradesh	5,258	4,246
3.	Assam	25,372	25,212
4.	Bihar	39,073	38,968
5.	Jharkhand	29,492	29,434
6.	Goa	320	320
7.	Gujarat	17,843	17,843
8.	Haryana	6,642	6,642
9.	Himachal Pradesh	17,882	17,875
10.	Jammu and Kashmir	6,337	6,243
11.	Karnataka	27,397	27,394
12.	Kerala	1,017	1,017

1	2	3	4
13.	Madhya Pradesh	51,929	51,856
14.	Chhattisgarh	19,567	19,445
15.	Maharashtra	40,956	40,956
16.	Manipur	2,379	2,358
17.	Meghalaya	6,459	6,425
18.	Mizoram	704	690
19.	Nagaland	1,400	1,396
20.	Odisha	47,677	47,068
21.	Punjab	12,168	12,168
22.	Rajasthan	43,264	43,196
23.	Sikkim	425	425
24.	Tamil Nadu	15,049	15,049
25.	Tripura	863	863
26.	Uttar Pradesh	97,813	97,760
27.	Uttarakhand	15,745	15,711
28.	West Bengal	37,463	37,463
TOTAL STATES		596,780	594,309
29.	Chandigarh	5	5
30.	Delhi	103	103
31.	Daman and Diu	19	19
32.	Dadra and Nagar Haveli	65	65
33.	Lakshadweep	6	6
34.	Puducherry	90	90
35.	Andaman and Nicobar Islands	396	396
TOTAL UTs		684	684
GRAND TOTAL		597,464	594,993

Statement-III

*State-wise average number of hours power supply to rural areas
during the month of November, 2017*

Sl. No.	Name of the State	Average hours of power supply
1.	Andhra Pradesh	23.87
2.	Arunachal Pradesh	14.30
3.	Assam	18.33
4.	Bihar	16.77
5.	Chhattisgarh	23.00
6.	Gujarat	24.00
7.	Haryana	14.57
8.	Himachal Pradesh	24.00
9.	Jammu and Kashmir	13.5
10.	Jharkhand	16.89
11.	Karnataka	17.20
12.	Kerala	23.00
13.	Madhya Pradesh	23.18
14.	Maharashtra	23.32
15.	Manipur*	22.38
16.	Meghalaya*	21.50
17.	Mizoram	11.00
18.	Nagaland	20.00
19.	Odisha	20.80
20.	Punjab	24.00
21.	Rajasthan	22.00
22.	Sikkim	17.82
23.	Tamil Nadu	24.00
24.	Telangana	24.00

Sl. No.	Name of the State	Average hours of power supply
25.	Tripura	23.50
26.	Uttar Pradesh@	17.43
27.	Uttarakhand\$	23.52
28.	West Bengal	24.00

*Data of October, 2017, @Data of June, 2017, \$Data of January, 2017.

Promotion of energy efficiency

473. SHRI MANISH GUPTA: Will the Minister of POWER be pleased to state:

(a) the progress made to develop a Framework for Energy Efficient Economic Development (FEEED) to promote energy efficiency using fiscal instruments under the National Mission for Enhanced Energy Efficiency (NMEEE); and

(b) the number of entities that have received funds under the FEEED programme?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) Framework for Energy Efficient Economic Development (FEEED) is one of the programmes under the National Mission for Enhanced Energy Efficiency (NMEEE). Under FEEED, the following two funds have been institutionalized:—

- (i) Partial Risk Guarantee Fund for Energy Efficiency (PRGFEE) for addressing the risk guarantee related issues in financing energy efficiency projects. Out of approved outlay of ₹ 311.58 crore under Twelfth Plan, an amount of ₹ 70.08 crore has been released to Bureau of Energy Efficiency (BEE) for this fund.
- (ii) Venture Capital Fund for Energy Efficiency (VCFEE) for providing equity support to energy efficiency projects. Out of approved outlay of ₹ 210 crore under Twelfth Plan, an amount of ₹ 28.91 crore has been released to BEE for this fund.

The progress made under PRGFEE and VCFEE are as follows:—

- (i) A consortium comprising of Rural Electrification Corporation (REC)-REC Power Distribution Company Limited (RECPDCL)-Energy Efficiency Services Limited (EESL) has been appointed as Implementing Agency for operationalization of PRGFEE.